

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA.No.291/95

Dated this the 10th of February, 1995. 2

Shri N.V Krishnan, Hon. Vice Chairman'A'

Dr. A. Vedavalli, Hon. Member'J'

Shri Yashpal,  
S/o Late Shri Bal Krishnan,  
J-178 Vikas Puri,  
New Delhi 110 018.

...Applicant

Applicant in person.

versus

1. The Secretary,  
Department of Science & Technology,  
Technology Bhawan,  
New Mehrauli Road, New Delhi 110 016.
2. The Director General,  
Council of Scientific & Industrial  
Research,  
Rafi Marg, New Delhi 110 001.
3. The Director,  
National Physical Laboratory,  
Dr. K.S. Krishnan Marg,  
Pusa Complex,  
East Patel Nagar,  
New Delhi 110 012. ...Respondents

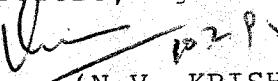
By Advocate: None.

O R D E R (Oral)  
(By Shri N.V. Krishnan)

We have heard him. He seeks writ of quo warranto in respect of Shri Khullar holding the post of Scientist, HRD Group in the office of National Physical Laboratory, New Delhi. When we asked the applicant whether if Mr. Khullar's applicant is quashed, he is the other person, who is eligible for appointment in that post, the applicant states that he is not eligible. In the circumstances, we find that this applicant has no locus standi to file this application.

2. The OA is, therefore, rejected. No costs.

  
(DR. A. VEDAVALLI)  
MEMBER(J)

  
(N.V. KRISHNAN)  
VICE CHAIRMAN(A)